



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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April 17, 2017

Pradhan Mantri Garib Kalyan Deposit Scheme (PMGKDS), 2016 - Amended

The Government of India, in consultation with the Reserve Bank of India, had notified [Pradhan Mantri Garib Kalyan Deposit Scheme \(PMGKDS\), 2016](#) vide [notification no. S.O. 4061 \(E\) dated December 16, 2016](#). The deposit under this scheme shall be made by any person who declared undisclosed income under Pradhan Mantri Garib Kalyan Yojana, 2016.

It has now been decided by the Government of India, in case of persons who had filed the declaration by depositing tax, surcharge and penalty under PMGKDS on or before 31.03.2017, to allow extension of time till 30.04.2017 for banks to upload details into RBI's E-Kuber system and for depositors to make commensurate deposits, if not already done.

The date of deposit and uploading would not be extended beyond 30th April, 2017.

It may also be noted that, the effective date of opening of the Bond Ledger Account shall be the date of receipt of deposits by the Reserve Bank of India from the authorized banks. Paragraph 5 of the original notification No. S.O. 4061 (E) dated December 16, 2016, stands [amended](#) to this effect.

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